

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

8

OA-3119/91

Tuesday, the 19th day of November, 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER (A)

1. Balwant Ram Shukla,
S/o Sh. Khushi Ram Shukla,
R/o 605/2-B, Pandav Road,
Delhi.
2. Sewa Ram, S/o Sh. Mulkh Raj,
R/o H.No.13,
Gautam Colony, Narela,
Delhi.
3. Kailash Chand Aggarwal,
S/o Kapoor Chand Aggarwal,
R/o L-1/62-A, Kalkaji D.D.A. Flats,
LIG Flats, New Delhi.
4. D.R. Bhutani, S/o Nihal Chand,
R/o 7-118-A, Nakul Gali,
Viswas Nagar, Shahdara,
Delhi.
5. Joginder Singh-I,
S/o Hagara Singh,
R/o H.No.34, Gali No.1,
Krishna Nagar,
Delhi.
6. Jai Prakash Tyagi,
S/o Mam Raj Singh,
R/o 304, Katra Sujjan Rai,
Delhi Gate,
Delhi.
7. Sundar Dass,
S/o Hawan Lal,
R/o WZ-48-A, Meenakshi Garden,
New Delhi.
8. Raghubir Singh, S/o Sh. Shukh Lal,
R/o EPT-64 Sarojini Nagar,
New Delhi.
9. Ram Niwas, S/o Sh. Tika Ram,
R/o MPT-409 Sarojini Nagar,
New Delhi.
10. Janrail Singh, S/o Sh. Rao,
R/o Q. No.1-141-A, Laxmi Nagar Extension,
Delhi.
11. Hari Prakash,
S/o Sh. Dittu Ram,
R/o 507, Sant Colony,
Bahadur Garh,
Distt. Rohtak.

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12. Sat Parkash Zindal, S/o Sh.P.S. Zindal,
R/o TP-106, Pritam Pura,
New Delhi.
13. Chander Sain, S/o Sh. Mukand Lal,
R/o B-5/400, Yamuna Vihar,
Delhi.
14. Mohd. Ismile, S/o Sh. Baze Khan,
R/o K-70, New Silam Pur,
Delhi.
15. Trilok Singh, S/o Sh. Sant Lal,
R/o H.No.6/532, Sant Colony,
Bahadur Garh,
Distt. Rohtak.
16. Ram Dass Narula,
S/o Sh. Nirmal Dass,
R/o WZ-21,
Mukh Ram Park Ext.
Tilak Nagar,
New Delhi.
17. Babu Singh-II,
S/o Sh. Nand Lal,
R/o C-105, Pandav Nagar,
Patpar Ganj Road,
Delhi.
18. Ram Prasad,
S/o Sh. Bahadur Singh
R/o A-33,
East Nathu Colony,
Delhi.
19. S.S. Yadav,
S/o B.S. Yadav,
R/o LPT-340,
Sarojini Nagar,
New Delhi.
20. Smt. Vijay Kumari,
W/o Sh. Ram Babu Sharma,
R/o R-39/1, Gali No.19,
Braham Puri,
Delhi.
21. Jagdish Prasad-I,
S/o Sh. Mathura Prasad,
R/o 618/4,
Block No.5,
Shankar Gali,
Viswas Nagar,
Shahadara,
Delhi.
22. Makhan Lal,
S/o Sh. Payare Lal,
R/o 809, Jawala Nagar,
Delhi.

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23. Damodar Singh,
S/o Sh. Rama Pati,
R/o D-136,
Gali No.16,
Laxmi Nagar,
Delhi.
24. Ram Kishan,
S/o Ram Saran
R/o V. & P.O. Khara Khurd,
Ambedkar Colony,
Delhi.
25. Bhim Sen-II,
S/o Sh. Bihari Lal
R/o 754/2 Patel Nagar,
Gurgaon.
26. Amar Nath,
S/o Sh. Dina Nath,
R/o A-17, Double Storey,
Ahata Kidara, Idgah Road,
Delhi.
27. Kartar Chand Saini,
S/o Goga Ram,
R/o 3204, Mohindra Park,
Shakur Basti, Delhi.
28. Bachchan Lal Sagar,
S/o Sh. Piarey Lal,
R/o 4/467, Trilok Puri,
Delhi.
29. Davender Singh,
S/o Sh. Brij Lal Singh.
R/o 1400D, Govindpuri,
New Delhi.
30. Jawahar Singh,
S/o Sh. Ranjha Singh,
R/o A-115, Lajpat Nagar,
Sector-IV, Shahabad
Distt. Ghaziabad (UP).

...Applicants

(None for applicants)

Versus

1. Union of India through
Secretary, Department of Posts,
Ministry of Communication,
New Delhi.
2. Chief Post Master General,
Delhi Postal Circle,
Meghdoot Bhawan,
New Delhi.

...Respondents

(By Advocate Sh. B. Lall)

The application having been heard on 19.11.1996 the Tribunal on the same day delivered the following:

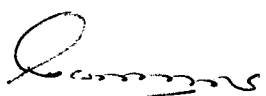
(W)

ORDER

Chettur Sankaran Nair (J), Chairman

Applicants whose juniors were promoted on 1.10.68 have approached this Tribunal 23 years later with the present application for gaining what they allegedly lost a quarter century ago. The time dimension which is part of life is no exception in matters of forensic adjudication. A number of similar claims were rejected by this Tribunal in OA-1368/92, OA-494/91 and other cases. We decline jurisdiction and dismiss the application. No costs.

Dated this the 19th day of November, 1996.


(S.P. BISWAS)
Member(A)


(CHETTUR SANKARAN NAIR (J))
Chairman

'Sanju'